





2. The First Meeting of the Committee of Creditors (COC) of the Corporate Debtor was held on 19.07.2025 wherein the CoC Members resolved to replace Mr. Nilesh Kothari, the Interim Resolution professional and " proposed the name of Ms. Pavitra Vyas having IBBI registration number IBBI/IPA-002/IP NO1144/2021 2022/13844 to be appointed as the Resolution Professional with 98.31% voting. Hence, this Present Application.
3. Having considered the submissions made by the Counsel for the Applicant and facts mentioned in the present Application, we deem it appropriate to approve the appointment of **Ms. Pavitra Vyas** as Insolvency Professional having registration no. **IBBI/IPA-002/IP NO1144/2021 2022/13844** as Interim Resolution Professional, in place of **IRP** Mr. Nilesh Kothari. Accordingly, **IA 3547/2025 is allowed and disposed of.**

**Sd/-**

**SANJIV DUTT**  
**MEMBER (TECHNICAL)**

Swapnil

**Sd/-**

**ASHISH KALIA**  
**MEMBER (JUDICIAL)**